

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 42 (ND)/2010

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018

NAME OF THE COMPANY: M/s Subodh Kumar Jain & Ors. Vs. M/s Valaya
Cloathing Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	Mr. Shivam Mishra and Mr. Rahul Singh, Advocates		

ORDER

The matter is part heard.

List this case for directions on 9th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)